

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 351 of 2020**

**IN THE MATTER OF:**

**Earth Gracia Buildcon Pvt. Ltd.**

**Through its Resolution Professional**

**Ms. Manisha Rawat**

**...Appellant**

**Versus**

**Earth Infrastructure Ltd.**

**Through its Resolution Professional Mr. Akash Singhal**

**...Respondent**

**Present:-**

**For Appellant: Mr. Anuj Tiwari and Mr. Sandeep Bisht, Advocates.**

**For Respondent: Mr. Anurag Bhatt and Mr. Ashihsh Makhija, Advocates.**

**ORDER**  
**(Virtual Mode)**

**12.01.2021** Learned Counsel for the Resolution Professional wants to file Written Submissions. As directed earlier, the same may be filed within three days.

List the Appeal 'For Admission (After Notice)' Hearing on **25<sup>th</sup> January, 2021.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[ V.P. Singh ]**  
**Member (Technical)**